

**Insolvency Professionals: Discussion paper along with draft Insolvency and Bankruptcy Board of India (Insolvency Professionals) (Amendment) Regulations, 2019.**

3.14.1 The Governing Board considered the Board Note and the recommendations of the Advisory Committee, as placed on the table.

3.14.2 The Governing Board decided that a discussion paper, on the lines proposed in the Note, alongwith draft Regulations may be circulated to the Members for their comments and thereafter, after incorporating their comments, if any, may be placed in public domain for comments in accordance with IBBI (Mechanism for Issuing Regulations) Regulations, 2018. Draft Regulations, alongwith public comments, shall be considered in the next meeting of the Governing Board.